



भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

वेबसाइट : www.rbi.org.in/hindi

Website : www.rbi.org.in

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संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

DEPARTMENT OF COMMUNICATION, Central Office, S.B.S.Marg, Mumbai-400001

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November 23, 2016

NBFCs surrender their Certificate of Registration to RBI

The following NBFCs have surrendered the Certificate of Registration granted to them by the Reserve Bank of India. The Reserve Bank of India, in exercise of powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934, has therefore cancelled their Certificate of Registration.

Sr. No.	Name of the Company	Registered Office Address	CoR No.	Issued On	Cancellation Order Date
1	M/s Natwest Investments Limited	Satyanarayana Enclave, Icon Block, 3rd Floor, Madinaguda, Near Miyapur, Hyderabad – 500049 (Telangana)	09.00048	March 02, 1998	September 30, 2016
2	M/s Murat Viniyog Limited	15-B, Hemanta Basu Sarani, Kolkata - 700001	05.01699	April 22, 1998	September 30, 2016
3	M/s Koneru Investments Private Limited	Satyanarayana Enclave, Icon Block, 2 nd Floor, Madinaguda, Near Miyapur, Hyderabad – 500049 (Telangana)	09.00051	March 03, 1998	October 04, 2016
4	M/s B.P. Capital Limited	702, Arunachal Building, 19, Barakhamba Road, Connaught Place, New Delhi - 110001	14.00145	March 30, 1998	October 06, 2016
5	M/s Shapoorji Pallonji (Gwalior) Private Limited	Shapoorji Pallonji, Next to Burma Shell Training Centre, Juhu Tara Road, Mumbai - 400054	13.00662	April 07, 1998	October 18, 2016
6	M/s Marudhar Lease Financing Private Limited	5 th Floor, KGK Tower, Dutta Pada Road, Near Ekta Bhoomi Garden, Borivali (East), Mumbai – 400006	13.00123	February 26, 1998	October 28, 2016
7	M/s Khevana Investments Private Limited	3 rd Floor, Taj Building, 210, Dr D.N. Road, Fort, Mumbai - 400001	13.00410	March 23, 1998	October 28, 2016

As such, the above companies cannot transact the business of a Non-Banking Financial Institution, as defined in clause (a) of Section 45-I of the RBI Act, 1934.